BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH **AHMEDABAD**

C.P. (I.B) No. 53/7/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.07.2017

Name of the Company:

ICICI Bank Ltd.

V/s.

ABG shipyard Ltd.

Section of the Companies Act:

Section 7 of the Insolvency and Bankrupcy

Code

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

Parth bonhailei

Shurlott 16. Sollaket Gautam Sundanesh

Sr-Lew cate

Yethnonin

Learned Senior Advocate Mr. Saurabh Soparkar with Learned Advocate Mr. Gautam Sundaresh with Learned Advocate Mr. Abhishek Mukherjee present for Financial Creditor/ Applicant. Learned Advocate Mr. Parth Contractor present for Respondent.

Respondent filed Affidavit.

Purchis filed by learned Counsel for Applicant regarding stage of winding up proceeding before Hon'ble High Court of Gujarat, company petition no. 375/2016.

Heard arguments of Learned Counsel for Applicant and Learned Counsel for Respondent.

Order reserved.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL